

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO.472  
TO BE ANSWERED ON 19.07.2017**

**QUALITY OF FOOD**

**472. ADV. M. UDHAYAKUMAR:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether it is true that all base kitchens of Railways will be handed over to IRCTC along with refreshment rooms at major railway stations and if so, the details thereof;**
- (b) whether IRCTC will be setting up new kitchens and upgrade the existing ones to ensure quality in food supplied onboard;**
- (c) if so, whether IRCTC will be allowed to hire professionals from hospitality industry and will determine menu of standard meals in trains considering the local taste and cuisine in mind;**
- (d) if so, the details thereof; and**
- (e) whether it is also true that meal cost will still have to be approved by the Railway Board and if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**(SHRI RAJEN GOHAIN)**

**(a) & (b): Yes, Madam. New Catering Policy has been notified on 27<sup>th</sup> February, 2017 wherein with the objective to provide quality food to rail passengers, Indian Railway Catering and Tourism Corporation Limited (IRCTC) has been mandated to unbundle catering services on trains by creating a distinction primarily between food preparation and food**

**Contd..2/-**

**..2..**

**distribution. All four Base Kitchens under departmental operation of Zonal Railways (Nagpur, Chhatrapati Shivaji Terminus (CSTM), Mumbai Central (BCT) and Balharshah) and all kitchen units i.e. Refreshment Rooms at A1 and A category stations, Jan Ahaar, Cell Kitchens shall be handed over to IRCTC on 'as is where is basis'.**

**In order to upgrade quality of catering services, IRCTC shall set up new kitchens and upgrade existing ones. These kitchens will be owned, operated and managed by IRCTC. IRCTC shall retain the ownership and shall be fully accountable for all the issues pertaining to setting up and operation of the Base Kitchens and quality of food.**

**In the first phase, unbundling of catering services is under implementation on Delhi – Mumbai Sector. Base kitchens & Jan Ahaars at CSTM and BCT have been taken over by IRCTC from Zonal Railways.**

**(c) & (d): New Catering Policy, inter-alia, stipulates that IRCTC shall manage catering services on all mobile units, meals for which will be picked up from the nominated kitchens owned, operated and managed by IRCTC. Further, IRCTC will engage service providers from hospitality industry for service of food in trains by giving adequate emphasis on availability of regional cuisine all over Indian Railways.**

**(e): As per new Catering Policy 2017, Menu and Tariff of food items will be fixed as follows:- (i) For Rajdhani/Shatabdi/Duronto trains and such other trains in which catering charges are inbuilt in the passenger fare,**

**Contd..3/-**

**..3..**

**the menu shall be decided by IRCTC in consultation with Railway Board to make it commensurate with the tariff, which will be fixed by Railway Board. (ii) For controlled segment items/standard menu/Janta Meals on units handed over to IRCTC, the menu shall be decided by IRCTC in consultation with Zonal Railways within the fixed tariff approved by Railway Board. (iii) Menu and tariffs for Food Plaza, Food Courts and Fast Food units will be decided and fixed by IRCTC.**

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